

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

M.A. No. 2235 of 1997 In  
O.A. No. 1870 of 1997

(A)

New Delhi this the 26th day of September, 1997.

**HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN**  
**HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)**

Dr. Rakesh Mani Rastogi  
S/o Late Shri Hanuman Prasad Rastogi,  
R/o B-4/3074, Vasant Kunj,  
New Delhi. ....Applicant

By Advocate Shri S.K. Das.

Versus

1. Secretary,  
Department of Statistics,  
Ministry of Planning & Programme  
Implementation,  
Sardar Patel Bhawan,  
Sansad Marg,  
New Delhi. ....Respondents

By Advocate Shri V.S.R. Krishna.

ORDER (ORAL)

**HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN**

On being spoken, order reserved in O.A. 1830 of 1997 is brought back on Board in view of an M.A. filed by the applicant to withdraw the O.A. It was stated that the applicant in the meantime has resigned from the post and the counsel for the respondents present in the Court confirms the same. Let this M.A. be registered. M.A.

is also taken on Board Both the O.A. as well as M.A. is  
disposed of as withdrawn.

  
(K. MUTHUKUMAR)

MEMBER (A)

  
(DR. JOSE P. VERGJESE)

VICE CHAIRMAN

Rakesh